

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**OA No.3163/2017**

**This the 13<sup>th</sup> day of September, 2017**

**HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

C.R. Sarkar, H.No.1793, First Floor  
Sector-4, Rewari-123401  
Haryana(Retd. Stenographer)

.....Applicant

(By Advocate: Ms. Rashmi Chopra)

Vs.

1. Union of India through Secretary  
Ministry of Labour  
Shram Shakti Bhawan  
Rafi Marg, New Delhi-110001.
2. Central Provident Fund Commissioner  
Employee Provident Fund Organization  
Bhavisya Nidhi Bhawan, 14 Bhikaji Cama Palace  
New Delhi-110066.
3. The Additional Central Provident Fund  
Commissioner (U.P. & Bihar)  
Office At: Bhavishya Nidhi Bhawan  
Sarvidaya Nagar, Kanpur-208005.
4. Regional Provident Fund Commissioner(2)  
Sub Regional Office:  
Opposite Carmel Girls School  
Civil Lines, Labour Camp  
Gorakhpur, Uttar Pradesh-273009. ....Respondents

**ORDER (Oral)**

Heard.

2. Issue notice to the respondents. Shri Duli Chand, learned counsel, appears and accepts notice on behalf of respondents.

3. Learned counsel for the applicant states that the applicant has filed an appeal against the impugned order by which his medical claim amounting to Rs.6,43,494/- has been rejected. The same is yet to be decided by the respondents. I find that the appeal is dated 29.05.2017, it might be premature to entertain the OA at this stage. On the request of learned counsel for the applicant, I, however, direct the respondents to decide the appeal of the applicant, who is reported to be bedridden, in a time bound manner. The same may be decided within sixty days time from the date of receipt of a certified copy of this order.

4. In view of the circumstances of the case, the applicant may also be given a personal hearing before deciding the appeal and the same may be considered in accordance with law by passing a reasoned and speaking order. Suffice it to say that in case the applicant is still aggrieved in the matter, he is at liberty to seek appropriate remedy, in accordance with law.

**( Praveen Mahajan)  
Member(A)**

/vb/